

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 27

IA 238/2023 IN C.P. (IB)/3923(MB)2019

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **15.04.2024**

NAME OF THE PARTIES: **BANK OF INDIA LIMITED V/s PRANAV
CONSTRUCTION SYSTEM PVT LTD**

Section 7 of the IBC & Rule 11 of NCLT, 2016

ORDER

Adv. Rohit Gupta a/w Adv. Mayank Samuel i/b Sirius Legal in IA 238/2023 present.

Adv. Rakesh Gupta for the Resolution Professional present through VC.

IA 238/2023

Ld. Counsel for the erstwhile Resolution Professional informs that the Plan has been successfully implemented and this application is to be prosecuted by the Financial Creditor. Accordingly, seeks time to have Instructions. List this matter on Board on **16.05.2024**.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**

Rehan Shaikh